

Government of Jammu and Kashmir  
Revenue Department  
Civil Secretariat, Jammu/Srinagar.  
....

Notification.

Srinagar, the 4<sup>th</sup> August, 2020.

S.O 242-A - In exercise of the powers conferred by section 78 of the Registration Act, 1908, the Lieutenant Governor hereby directs that the fee structure provided under section 78 of the Jammu and Kashmir Registration Act, Samvat, 1977 (repealed) shall be deemed to have been issued under this Act w.e.f. 01.11.2019 till the date new fee structure is notified by the Government.

By order of the Lieutenant Governor.

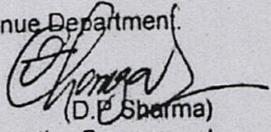
Sd/-  
(Dr. Pawan Kotwal) IAS  
Principal Secretary to the Government  
Revenue Department

Dated:- 04.08.2020

No.-Rev/S/217/2019-1

Copy to the:

01. Advocate General, J&K High Court.
02. All Financial Commissioners.
03. Director General of Police, J&K.
04. Principal Secretary to the Lieutenant Governor, J&K.
05. All Principal Secretaries to the Government.
06. Principal Resident Commissioner, Prithvi Raj Road, New Delhi.
07. Inspector General of Registration, J&K.
08. Chief Electoral Officer, J&K.
09. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. All Commissioner/Secretaries to Government.
11. Divisional Commissioner Jammu/Kashmir.
12. Principal Secretary to the Chief Justice J&K High Court.
13. Chairman J&K Special Tribunal.
14. Secretary, Department of Law, Justice & Parliamentary Affairs (with 07 copies).
15. All Heads of the Departments/Managing Directors.
16. All Deputy Commissioner of UT, J&K.
17. All District Judges of UT J&K.
18. Director Information and Public Relations, J&K.
19. Commissioner Survey & Land Records, J&K.
20. Custodian General J&K.
21. Vice Chairman. JDA/SDA/LAWDA.
22. Additional Inspector General of Registration Jammu/Kashmir.
23. Director, Archives, Archaeology and Museums, J&K.
24. OSD to Hon'ble Advisor (S).
25. All the concerned Registrars / Sub-Registrars.
26. General Manager, Government Press, Jammu/Srinagar.
27. Private Secretary to Chief Secretary, J&K.
28. Private Secretary to Principal Secretary to Government, Revenue Department.
29. I/C Website Revenue Department/GAD/FCR.

  
(D.P. Sharma)  
Under Secretary to the Government